

**GOVERNMENT OF INDIA
CULTURE
LOK SABHA**

UNSTARRED QUESTION NO:3911
ANSWERED ON:18.08.2010
SURVEY ON RAJAGOPURAM
Kumar Shri P.

Will the Minister of CULTURE be pleased to state:

- (a) whether any survey has been conducted to find out the status of 'Rajagopuram', one of the National Monuments Sri Ranganathar Temple at Sri Rangam in Tamil Nadu;
- (b) if so, the outcome thereof; and
- (c) the steps taken/proposed to be taken for proper maintenance of this temple?

Answer

MINISTER OF STATE FOR PLANNING AND PARLIAMENTARY AFFAIRS (SHRI V. NARAYANASAMY)

(a) Yes, Sir. Sri Ranganathar Temple at Srirangam is not a centrally protected monument. However, a survey of Sri Ranganathar Temple was conducted in the month of June 2010 by the technical committee constituted by the Government of Tamil Nadu comprising of a Professor of IIT, Chennai; a Professor of Anna University; a Scientist of SERC; Department of Consultant Sthapathi; Representatives of State Archaeology Department and the Archaeological Survey of India; Joint Commissioner (Works) and Superintending Engineer of Government of Tamil Nadu.

(b) The technical committee submitted a report and recommended that the Rajagopuram is in safe condition and that there is no fear over its stability and there is a need to take action in future for enhancing the stability of Rajagopuram.

(c) The details are enclosed at Annexure

ANNEXURE

ANNEXURE REFERRED TO IN REPLY PART (c) TO LOK SABHA UNSTARRED QUESTION NO.3911 FOR 18.8.2010

Consequent to the formation of a Technical Committee in June 2010, a meeting chaired by the Chief Secretary was held on 30th July 2010 for deciding the action to be taken on the report of the Technical Committee. The actions proposed to be taken are:

1. Regulation of vehicular traffic through the Rajagopuram.
2. To stop the blasting of fire cracker in and around the temple.
3. To ban constructions, Pile foundations, sinking of bore well with a in a radius of 40mtr. around the temple.
4. To remove all the encroachments and unauthorized structures in consultation with the District Collector.
5. To take the advice of Central and State Archaeology Department officials in plugging the small cracks on Rajagopuram at present using the mixture of lime, galnut and jaggery.
6. To explore the possibilities of acquiring the land including patta lands with in radius of 40mtr. around the temple to remove the encroachments and to cancel the tenancy of the temple building.